Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA STARRED QUESTION NO. *293

TO BE ANSWERED ON 07.08.2018

VIOLATION OF CONSUMER RIGHTS

*293. SHRI BHARTRUHARI MAHTAB:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has implemented any policy/strategy to educate/make the consumers aware of their rights across the country, particularly in rural areas;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has sought participation of the Panchayati Raj Institutions (PRIs) for effective implementation of the said policy/strategy in rural areas of the country and if so, the details thereof along with the response received by the Government from PRIs in this regard;
- (d) whether complaints regarding violation of consumer rights have increased in the country during each of the last three years and the current year and if so, the details thereof, State/UT-wise along with the action taken/being taken by the Government on such complaints; and
- (e) the steps taken/being taken by the Government to protect the rights of the consumers, particularly rural consumers?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान)

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.*293 FOR 07.08.2018 REGARDING VIOLATION OF CONSUMER RIGHTS.

(a) to (c): The Government carries out a multi-media "Jago Grahak Jago" campaign on pan-India basis covering both rural and urban areas through print, electronic and outdoor media. Grants-in-aid are also released to States/UTs for creating consumer awareness in the respective States/UTs in their regional languages so as to further ensure that the campaign reaches the rural and backward areas of the country by way of focusing on hoardings, village mandis, agricultural regulated markets / vegetables markets at prominent places in rural areas. The recipient State Government/UT has freedom to utilize the funds through any agency including Panchayati Raj Institutions.

(d) to (e): A statement showing the number of complaints received from the consumers, State/UT wise in the National Consumer Helpline being run by the Department of Consumer Affairs in the last three years and the current year is at Annexure.

The Consumer Protection Act, 1986 has been enacted to provide for better protection of the rights of the consumers, including the rural consumers. Under the provisions of the said Act, a three-tier quasi-judicial mechanism, called Consumer Fora, has been established at the District, State and National levels to provide simple, inexpensive and speedy redressal to consumer disputes. Besides, the Department of Consumer Affairs runs a National Consumer Helpline with a toll free number 1800-11-4000 and a short code 14404, to deal with consumer grievances. Also, six zonal consumer helplines at Bengaluru, Ahmedabad, Jaipur, Patna, Kolkata and Guwahati have been set up to attend to the consumer grievances in regional languages.

ANNEXURE REFERRED IN REPLY TO PARTS (d) TO (e) OF LOK SABHA STARRED QUESTION NO.*293 FOR 07.08.2018 REGARDING VIOLATION OF CONSUMER RIGHTS.

COMPLAINTS RECEIVED AT NATIONAL CONSUMER HELPLINE FROM APRIL, 2016 TO JUNE, 2018.

S.N	State	April 2015-	April 2016-	April 2017-	April 2018-	Total No. of Complaints
0.		March 2016	March 2017	March 2018	June 2018	Received.
1	Delhi	29563	42217	58047	16293	146120
2	Uttar Pradesh	25388	42147	62901	18680	149116
3	Maharashtra	21696	39477	63135	18422	142730
4	West Bengal	12096	19751	31315	9277	72439
5	Rajasthan	9945	19547	30602	7952	68046
6	Haryana	10623	17641	25238	7122	60624
7	Madhya Pradesh	7617	18410	25335	6834	58196
8	Gujarat	8876	16888	25133	8074	58971
9	Karnataka	8667	15701	27730	8253	60351
10	Bihar	7913	13142	19639	5441	46135
11	Punjab	4178	7262	11568	3372	26380
12	Tamil Nadu	4277	7617	11754	3124	26772
13	Telangana	1582	5805	12356	3892	23635
14	Jharkhand	2805	4796	6941	1836	16378
15	Andhra Pradesh	3400	3819	5640	1736	14595
16	Odisha	2530	4195	6701	1879	15305
17	Chhattisgarh	2132	4169	5842	1664	13807
18	Uttrakhand	1933	3463	4839	1441	11676
19	Kerala	1536	2647	4687	1390	10260
20	Assam	1522	2661	4084	1167	9434
21	Jammu & Kashmir	1361	2136	3279	886	7662
22	Himachal Pradesh	1128	1894	3044	680	6746
23	Chandigarh	563	1084	1781	577	4005
24	Goa	329	592	998	296	2215
25	Tripura	235	450	616	150	1451
26	Meghalaya	92	174	257	73	596
27	Puducherry	83	113	243	72	511
28	Arunachal Pradesh	55	145	170	67	437
29	Dadra & Nagar Haveli	86	114	184	51	435
30	Sikkim	71	119	211	35	436
31	Manipur	62	125	168	42	397
32	Andaman Nicobar	25	90	190	34	339
33	Daman & Diu	58	82	123	39	302
34	Nagaland	36	69	105	22	232
35	Mizoram	19	23	42	7	91
36	Lakshdweep	1	4	6	2	13
37	Not Identified/ Abroad	75	20	0	0	95
	Grand Total	172558	298589	454904	130882	1056933
